




INDIAN COUNCIL OF ARBITRATION
UNDISPUTED LEADER IN DISPUTE RESOLUTION

CONFERENCE ON
ARBITRATION AS A CATALYST FOR ECONOMIC DEVELOPMENT

16th December 2023 at ITC Grand Central, Parel, Mumbai

TENTATIVE PROGRAMME

INAUGURAL SESSION	
10.30 AM – 11.30 AM	Registration: https://forms.office.com/r/guZCq4bkAF / Scan QR Code: 
11.30 AM – 11.40 AM	Opening Remarks: Mr. Arun Chawla, Director General, ICA
11.40 AM – 11.50 AM	Welcome Address: Mr. N G Khaitan, President, ICA & Senior Partner, Khaitan & Co.
11.50 AM – 12.20 PM	Special Address: Hon'ble Mr. Justice Devendra Kumar Upadhyaya, Chief Justice of High Court of Bombay
12.20 PM – 12.50 PM	Keynote Address: Hon'ble Mr. Justice Bhushan Ramkrishna Gavai, Judge, Supreme Court of India
12.50 PM – 1.00 PM	Vote of Thanks: Ms. Geeta Luthra, Vice President, ICA & Sr. Advocate, Supreme Court of India
1.00 PM – 2.00 PM	LUNCH

TECHNICAL SESSION 1: <u>COMMERCIAL ARBITRATION AND INTERNATIONAL TRADE</u>	
2.00 PM – 3.00 PM	Chair:- Hon'ble Mr. Justice R.I. Chagla, Judge, High Court of Bombay <ul style="list-style-type: none">• Ms. Pinky Anand, Sr. Advocate, Supreme court of India & Former Solicitor General of India• Mr. Darius J Khambata, Sr. Advocate & Former Advocate General of Maharashtra• Mr. Mohit Saraf, Founder & Managing Partner, Saraf & Partners• Mr. Amitava Majumdar, Managing Partner, Bose & Mitra & Co.
3.00 PM – 3:15 PM	TEA BREAK

TECHNICAL SESSION 2: <u>ARBITRATION IN EMERGING ECONOMIES & FUTURE PERSPECTIVES AND INNOVATIONS</u>	
3.15 PM – 4.15 PM	Chair:- Hon'ble Ms. Justice Bharati Dangre, Judge, High Court of Bombay <ul style="list-style-type: none">• Mr. Ratan Singh, Sr. Advocate, Supreme Court of India• Ms. Karishma Vora, Barrister & International Arbitrator, 39 Essex Chambers• Mr. Tejas Karia, Partner Head of Arbitration, Shardul Amarchand Mangaldas• Mr. Raj Panchmatia Partner, Dispute Resolution Practice, Khaitan & Co.
High Tea	